

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

CONTEMPT PETITION NO.170/00008/2019
IN
OA. NO.00057/2017

DATED THIS THE 26TH DAY OF APRIL, 2019

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)
...MEMBER(A)**

M. Chandrasekhar,
S/o Late M. Siddaramappa,
Aged about 59 years,
Working as MTS,
Office of the Development Commissioner
Regional Design &
Technical Development Centre
Ministry of Textiles,
No.7, SFHS Nandini Layout,
Bangalore-560 096
Resident at No. 32/3, 2nd Cross
5th Main, Kapila River Road,
Dattathreya Nagar,
Hoskerehalli, BSK III Stage,
Bangalore – 560 085

.....Petitioner.

(By Advocate Shri B. Veerabhadra)

Vs.

1. Shri Shant Manu,
The Development Commissioner,
Ministry of Textiles,
O/o. DC (Handicrafts),
West Block No. 7, R.K. Puram,
New Delhi – 110 066.

2. Shri P. Mallikarjunaiah,
The Regional Director (SR),
Ministry of Textiles,
O/o. the Development Commissioner,
(Handicrafts) Shastri Bhavan,
III Floor, Chennai – 600 006.

3. Shri T. Shashidhar
The Assistant Director (H),
Ministry of Textiles,
(Handicrafts), Regional Design &
Technical Development Centre
(Technical Wing), No.7, SFHS Area,
Nandini Layout, Bangalore-560 096.

4. Shri P. Mallikarjunaiah,
The Deputy Director (Tech),
Ministry of Textiles,
O/o. the Development Commissioner
(Handicrafts) Shastri Bhavan,
III Floor, Chennai – 600 006.Respondents

(By Shri Gajaendra Vasu, Senior Panel Counsel)

ORDER (ORAL)

HON'BLE DR.K.B.SURESH ...**MEMBER(J)**

Heard. Shri Gajendra Vasu, learned counsel for the respondents submits that the order had been fully complied with.

2. Shri B. Veerabhadra, learned counsel for the petitioner says that a portion of it may not be have been complied with. He seeks liberty to file a fresh OA on that. Allowed.

3. Contempt Petition is dismissed. Notice discharged. No costs.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Applicant in OA No.170/00008/2019

1. Annexure A1 : Copy of order dated 08.1.2018 in OA.No.57/2017.
2. Annexure A2 : Copy of legal notice dated 01.10.2018.
